

scheme have been approved by the Government of India.

1. M/s. Hindustan Aegis LPG Bottling Co. Limited.
2. M/s. Western India Industries Limited.
3. M/s. Western Energy India Limited.
4. M/s. Punjab Petroleum Corporation.
5. M/s. Western India Petroleum Limited.

LPG Connections

8110. SHRI RAMCHANDRA VEERAPPA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG connections released by the Indian Oil Corporation Ltd. under various priority quota during 1994-95;

(b) whether any complaints have been received by the Indian Oil Corporation Limited regarding the loss of letters in transit which have been issued by them for releasing LPG connections; and

(c) if so, the steps taken to check recurrence of such incidents ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) During April, 1994 to March, 1995, Indian Oil Corporation Limited has released approximately 1.37 lakh Indane connections on priority basis under various quotas.

(b) Yes, Sir.

(c) To avoid complaints of non-receipt of priority vouchers based on the recommendations of the MPs, a special priority voucher system has been introduced. The Special Priority Vouchers are distributed to the Hon'ble MPs personally on quarterly basis. Some complaints of non-receipt of priority vouchers sent under Registered AD by the Oil Companies are received. In such cases, the records are verified. In case the priority voucher sent under registered AD is returned to the oil company due to incomplete address, immediate action is taken to issue a fresh letter. In case the letter is not received by the party or not returned to the oil company, a duplicate priority voucher is issued after observing necessary prescribed procedure.

Pay Scales

8111. SHRI JANGBIR SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Pay Scales of Grade-I Officers (Gazetted) of Delhi Government are at par with the Gazetted Officers of Union Government;

(b) if not, the reasons therefor;

(c) whether the Union Government have taken any steps to remove the anomaly in Pay Scales of Grade-I Officers of Delhi Government; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) to (d) Based on the Fourth Central Pay Commission recommendations, Grade-I Officers of the Delhi Administration Subordinate Service (Group B, Gazetted) are placed in the pay scale of Rs. 1640-2900/- whereas Section Officers (Group B, Gazetted) in the Central Government are placed in the pay scale of Rs. 2000-3500/-. The scales of pay are based on the recruitment qualifications, duties and responsibilities, method of recruitment and level of examination on the basis of which selections are made. In so far as duties of DASS Grade-I Officers are neither similar nor comparable with Group B Gazetted Officers of the Central Government, there does not appear to be any anomaly in the pay scales of the Grade-I of DASS and Group B Gazetted Officers of the Central Government.

Government has set up the Fifth Central Pay Commission to look into the pay scales and allowances of the officers and employees of the Central Government, including those of the Union Territory Administrations.

Bangladeshi Children

8112. SHRI SUSHIL CHANDRA VARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that a large number of Bangladeshi minor children after being rescued from their exporters to middle-east for camel races are languishing in Dongri Remand Home and the Children's Observation Home at Mankhurd in Maharashtra for the last so many years;

(b) if so, the number thereof; and

(c) the steps taken to deport them to Bangladesh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) and (c) Government of Maharashtra have reported that 3 Bangladeshi nationals alongwith 4 minor children were arrested on 22.11.90 because they were going to Dubai on false visas. Cases were registered against 3 Bangladeshi nationals and they have been deported to Bangladesh on 27.12.92 after completion of their sentence. The four minor children are, however, still in Mankhurd Observation Home. Again on 25 March, 1992, Maharashtra police arrested 9 Bangladeshis and 2 Indians for kidnapping 25 minor Bangladeshi children who were being taken to Dubai for the purpose of Camel race. All the minor children were kept in safe custody. Seventeen of these children have since been handed over to the Bangladesh authorities. The remaining 8 minor Bangladeshi children have not been sent back so